

**Transport (Shri Jagdish Tytler) :** (a) and (b) The navigational channel at Calcutta Port is in reasonably good condition.

(c) No, Sir.

(d) Apart from intensive maintenance dredging, the Calcutta Port Trust has taken steps for improvement and updating of navigational aids through procurement and installation of more sophisticated buoys and light vessels for ensuring safer navigation.

(e) and (f) Yes, Sir. Calcutta Port Trust has initiated action for modernisation of navigational aids, including introduction of differential global positioning system alongwith solar powered Hi-focal channel buoy, speed launches etc. Action has also been taken for the introduction of modern Vessel Traffic Management System (VTMS).

#### POWER PLANTS TURNED OUT BY BHEL

**1908. Shri K. Pradhani :** Will the Minister of Power be pleased to state :

(a) whether it is a fact that power plants turned out of BHEL can produce power at a per unit cost which is less than that in case of foreign companies run power plants; and

(b) whether Government propose to provide the same guarantees and counter guarantees to BHEL as in case of multinational corporations, for payment of behalf of State Electricity Boards ?

**The Minister of State in the Ministry of Power (Shrimati Urmilaben Chimanbhai Patel) :** (a) The cost of generation of a power plant depends on the cost of the plant which in turn varies from plant to plant depending on the type of the plant, size of units, number of units, type of fuel parameters of major plant and equipment, infrastructure, source of equipment, source of funding, civil works involved etc. Hence it is difficulty to compare cost of generation of plants run by BHEL equipment vis-a-vis imported equipment unless all other parameters are specified.

(b) The policy to encourage private sector participation in power sector is equally applicable to power projects set up both in public and private sector after 30-3-1992.

[Translation]

#### ANPARA—C

**1909. Shri Brijbhushan Sharan Singh :**  
**Shri Balraj Passi :**  
**Shri Amar Pal Singh :**  
**Shri Pankaj Chowdhary :**

Will the Minister of Power be pleased to state :

(a) whether the Government have received any proposals from the foreign companies regarding

'ANPARA—C' power project of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard ?

**The Minister of State in the Ministry of Power (Shrimati Urmilaben Chimanbhai Patel) :** (a) No, Sir.

(b) and (c) Do not arise.

[English]

#### DDA FLATS CANCELLED DUE TO ILLEGAL CONSTRUCTION

**1910. Shri Balraj Passi :**  
**Dr. Laxminarayan Pandeya :**

Will the Minister of Urban Affairs and Employment be pleased to state :

(a) whether DDA has cancelled allotment of any flats during the period from 29-7-1994 to 1-7-1995 due to the unauthorised/illegal construction put up by the allottees;

(b) if so, the number of such flats and the names of localities in which such flats are situated;

(c) whether the defaulters have submitted applications for restoration of the cancelled flats; and

(d) if so, the details thereof and action taken in the matter ?

**The Minister of State in the Ministry of Urban Affairs and Employment (Shri P. K. Thungon) :** (a) and (b) Delhi Development Authority has reported that allotment of 33 flats was cancelled during the period from 29-7-94 to 1-7-95 on account of unauthorised/illegal construction. The details of these flats are as under :

Name of Locality	No. of Flats
Ashok Vihar	1
Lawrance Road	1
Kalkaji	2
Dilshad Garden	1
Mayur Vihar	3
Vikaspuri	6
Hill View Apartments	16
Saket	1
East of Kailash	1
Usha Niketan	1
<b>Total</b>	<b>33</b>

(c) and (d) Request for restoration have been received in 4 cases after removal of unauthorised/illegal construction. Allotment in all the 4 cases, as per details given below, has been restored :